

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.171 of 2024 (SZ)

In the Matter of:-

N. Malayanathan

....

Petitioner

Vs

Puducherry Coastal Zone Management Authority and Ors

....

Respondents

PART-1

Status report on draft Coastal Zone Management Plan (CZMP) maps for Puducherry and Karaikal regions as per Coastal Regulation Zone Notification 2019.

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Through

Mr. Ramaswamy Meyyappan
Government Advocate
Council for Respondent No.)
Government of Puducherry
Madras High Court Campus
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
Original Application No.171 of 2024 (SZ)

In re: Coastal Zone Management Plan (CZMP)


AFFIDAVIT FILED BY FIFTH RESPONDENT IN THE MATTER OF PREPARATION OF COASTAL ZONE MANAGEMENT PLAN FOR THE U.T OF PUDUCHERRY.

1. I **MOHAMAD ISMAIL S/O S. ABDUL WAHID**, Aged 57 years working as Director of Fisheries and Fishermen Welfare, in the Department of Fisheries and Fishermen Welfare, Government of Puducherry situated at Fishing Harbour Premises, Thengaithittu, Puducherry - 605004 do hereby solemnly affirm and sincerely state as follows based on the official records that is placed before me:

2. I respectfully submit that the present affidavit is being filed in compliance to the Original Application No. 171 of 2024 that in order to prepare draft Coastal Zone Management Plan for the U.T of Puducherry, this Department has provided the following data:

Sl.No.	Details of data provided	Letter dated.
1	Details of Villages, Infrastructure, Proposed projects in the CRZ area, Infrastructures available in all the villages etc	Dt.11.03.2022
2	Village maps of Pondicherry(6) and Karaikal (7) in KLM format	Dt.08.09.2023
3.	Village maps of Pondicherry(6) and Karaikal (4) in KLM format	Dt.26.10.2023
4.	Village maps of Pondicherry(2) in KLM format	Dt.04.12.2023
5.	Village maps of Pondicherry(2) in KLM format	Dt.11.12.2023

3. In addition to the above, I respectfully submit that the first respondent Department of Science, Technology and Environment, Puducherry has directed the Department of Fisheries and Fishermen Welfare, Puducherry to furnish the data on **fishing zones in the water bodies and the fish breeding areas** in the U.T of Puducherry along with the data on Artificial Reef Modules.


DEPONENT
(A.MOHAMAD ISMAIL)
DIRECTOR OF FISHERIES

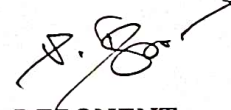
4. I respectfully submit that in pursuance to the directions of the Secretary (Science, Technology and Environment) the Department of Fisheries and Fishermen Welfare convened series meetings on 21st Aug 2024, 22nd Aug 2024 and 26th Aug 2024 with various stakeholders of Pondicherry and Karaikal regions of U.T of Puducherry, namely Mechanized boat owners association, village wise FRP (Fiber Reinforced Plastic) Motorized and Non-Motorized boat owners for marking of Fish breeding areas and Fishing zones in the territorial waters of U.T of Puducherry. After serious of discussions, the Fishing Zones and Fishing breeding areas along with geo-coordinates of Artificial Reefs were identified and the same was communicated to the Directorate of Science, technology and Environment, Puducherry on 10.09.2024 for inclusion in the draft CZMP map for U.T of Puducherry.



DEPONENT
(A.MOHAMAD ISMAIL)
DIRECTOR OF FISHERIES

VERIFICATION

Verified at Puducherry on 10.09.2024 that the contents of the above affidavit are true and correct to the best of my knowledge and information as derived from the official records and nothing material has been concealed there from.



DEPONENT
(A.MOHAMAD ISMAIL)
DIRECTOR OF FISHERIES